

DIVISION BENCH

ITEM NO. 115

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (IB) No.46/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ABHINAV AGARWAL V/S M/S CODEBLUE CLOTHING PVT. LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL HEARING:

Sh. Sanket Gupta, Adv. : *For the Financial Creditor*
Ms. Sarvpriya Roy, Proxy for Sh. Sumant Batra, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels for the parties present through VC.

- 1.** Ld. Proxy Counsel on behalf of the Corporate Debtor states that the learned arguing counsel, Sh. Sumant Batra is not available today and therefore, seeks a short accommodation. The same is not opposed by the Ld. Counsel representing the Financial Creditor.
- 2.** Let the matter to come up for further hearing on 10th July, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

22nd May, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**